

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11163/2019

KRISHNA NAND MISHRA @ PANKAJ

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 03-03-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pradeep Dwivedi, Adv.
Mr. Sandeep Dwivedi, Adv.
Mr. Ram Anugrah Singh, Adv.
Mr. Rakesh Mishra, AOR

For Respondent(s)

Mr. Abhishek Vikram, Adv.
Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has filed counter affidavit.

Respondent No.2 is yet not served. Shri Uday Narayan Pandey appears and makes request that he may be allowed to appear for respondent No.2, who is his daughter. However, he cannot be allowed to appear on behalf of his daughter. He seeks legal aid for respondent No.2. A letter be issued to Supreme Court Legal Services Committee for necessary legal aid.

List again on 4.5.2020.

ANIL LAXMAN PANSARE
Registrar